F.No.: N-15011/165/2024-NC Government of India Ministry of Law & Justice Department of Legal Affairs Notary Cell

4th Floor, Middle B Wing, Janpath Bhawan, Janpath, New Delhi-110001 Dated: 15.07.2025

NOTICE

Subject: Suspension of Certificate of Practice of Notary – case of Shri Anesh Chandra Mandel, Notary Reg No. 13806

The Central Government, being the appropriate Government in respect of the Notaries appointed by it, in exercise of the powers conferred on it under Rule 13(12)(b)(ii) of the Notaries Rules, 1956, has decided to suspend Shri Anesh Chandra Mandel, Notary Reg. No. 13806 from practicing as a Notary for a period of one year i.e. from 15.07.2025 to 14.07.2026. The details of the Notary are as under:

Name	Registration No.	Address	Area of Practice of the Notary	Period of Suspension	Reason of Suspension
Shri Anesh Chandra Mandel	13806	Village Saragachi, P.O. Saragachi Ashram, District Murshidabad, West Bengal- 742408	Berhampur Court, West Bengal	15.07.2025 to 14.07.2026	Rule 13 of Notaries Rules, 1956

(Radhe Shyam Singh) Under Secretary, Notary Cell